

आयकर अपीलीय अधिकरण, 'बी' न्यायपीठ, चेन्नई

**IN THE INCOME TAX APPELLATE TRIBUNAL**

**'B' BENCH, CHENNAI**

श्री एन.आर.एस. गणेशन, न्यायिक सदस्य एवं  
श्री डि.एस. सुन्दर सिंह, लेखा सदस्य केसमक्ष

**BEFORE SHRI N.R.S. GANESAN, JUDICIAL MEMBER AND  
SHRI D.S. SUNDER SINGH, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No. 3039/Mds/2016

निर्धारण वर्ष / Assessment Year : 2000-01

The Asst. Commissioner of  
Income Tax,  
Corporate Circle 1(2),  
Chennai – 600 034

v. M/s. Chona Financial Services Pvt.  
Ltd.,  
New No.46, Old No.19, Prakasam  
Street, T.Nagar,  
Chennai – 600 017.

(अपीलार्थी/Appellant)

PAN:AAACC3031C

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Dr.B. Nischal, JCIT

प्रत्यर्थी की ओर से/Respondent by

: Shri Ashit Agarwal, CA

सुनवाई की तारीख/Date of Hearing

: 24.04.2017

घोषणा की तारीख/Date of Pronouncement

: 31.05.2017

**आदेश / O R D E R**

**PER N.R.S. GANESAN, JUDICIAL MEMBER:**

This appeal of the Revenue is directed against the order of the Commissioner of Income Tax (Appeals)-1, Chennai dated 12.08.2016 and pertains to the assessment year 2000-01.

2. When the appeal is taken for hearing both the Ld. representative for the assessee Shri Ashit Agarwal and the Ld. representative for the Revenue Dr.B. Nischal submitted that the tax effect involved in this appeal is less than Rs.10 lakhs. In view of the latest circular issued by the Central Board of Direct Taxes (CBDT), instructed its officers not to file an appeal before this Tribunal, wherein the tax effect is less than Rs.10 lakhs. This Tribunal is of the considered opinion that the appeal filed by the Revenue is not maintainable. Accordingly the appeal of the Revenue stands dismissed.

3. In the result, the appeal of the Revenue stands dismissed.

Order pronounced on 31<sup>st</sup> May, 2017 at Chennai.

Sd/-

(डि.एस. सुन्दर सिंह)  
(D.S. Sunder Singh)

लेखा सदस्य/Accountant Member

Sd/-

(एन.आर.एस. गणेशन)  
(N.R.S. Ganesan)

न्यायिक सदस्य/Judicial Member

चेन्नई/Chennai,  
दिनांक/Dated, the 31<sup>st</sup> May, 2017.

JR.

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- |                        |                          |                              |
|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त/CIT     | 5. विभागीय प्रतिनिधि/DR  | 6. गार्ड फाईल/GF             |